

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5923(H)**  
**TO BE ANSWERED ON 10<sup>th</sup> APRIL, 2017**

**EXPORT OF SEAFOOD**

**5923(H). SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:**  
**SHRI ARVIND SAWANT:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- whether the United States of America (USA) is the major destination for Indian seafood exports and if so, the details thereof;
- whether the USA has imposed certain conditions on import of seafoods from India and if so, the details thereof;
- whether the Government provides subsidy for seafood exports and if so, the details thereof; and
- the action plan formulated by the Government for promotion of the said exports so as to improve the financial status of people residing in the coastal areas of the country?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

a): Yes, Madam. The percentage of seafood exports to USA in the overall seafood export during last 3 years is as follows:-

Year	Export to USA			Total Export			% share		
	Qty (in metric tonnes)	Value		Qty (in metric tonnes)	Value		n Qty	in Value	
		(in ` crores)	In US\$ (millions)		(in ` crores)	In US\$ (millions)		in`	in US\$
2014-15	129667	8830.12	1458.24	1051243	33441.61	5511.12	12.33	26.40	26.46
2015-16	153695	8633.4	1334.05	945892	30420.83	4687.94	16.25	28.38	28.46
2016-17*	165543	10199.74	1536.24	979154	33375.12	5024.84	16.91	30.56	30.57

\*Data is up to February, 2017

b): Yes, Madam. Based on the representations of Southern Shrimp Producers Alliance, the association of local shrimp producers in USA, the US DOC after its investigation has initiated Anti-Dumping Duty (ADD) on shrimp imports from India since 2004. They had contended that India was selling shrimp to USA at a price lower than that to any other country. The initial anti-dumping duty imposed was

10.17% on which every year, there has been an Administrative Review and so far after 10 such reviews, the current anti-dumping duty rate is 2.20%.

c): Marine Products Export Development Authority (MPEDA) provides the following assistance for facilitating seafood exports:-

1. Assistance for promotional expenditure for value added marine products bearing MPEDA Quality LOGO
2. Financial assistance for warehousing / Transportation / placement (slotting) of marine products abroad.
3. Sea Freight Assistance for export of Value Added Marine Products.
4. Assistance for Infrastructural Development for Value Addition
5. Assistance for Process Automation and Packaging

d): MPEDA gives financial assistance to promote exports from the country, which indirectly benefit the economy of the people living in coastal areas. Further, Department of Animal Husbandry, Dairying & Fisheries (DAHD&F) has also formulated a scheme namely, "Blue Revolution: Integrated Development and Management of Fisheries" whose one of the objectives is to increase the export earnings in the next 5 years with focus on benefit to the fishery farmers through institutional mechanisms in the fisheries cooperative, producer companies and other structures.

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